

uon before the construction work is taken up. Neither the details of the revision nor the date of starting the work can be anticipated for the present.

(d) The information is being collected and will be laid on the Table of the Sabha.

Scheme for providing drinking water in Rajasthan

7250. SHRI RAMDAS AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) what headway has been made so far in finalising schemes to arrange water for drinking purposes in such areas of Rajasthan where its scarcity is being felt;

(b) whether any specific request has been received from the Government of Rajasthan and if so, the details thereof; and

(c) whether any funds allocated in 1994-95 for such purposes to the Government of Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUN. GON): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

मध्य प्रदेश के शहरों में पर्यावरण सुधार कार्य हेतु प्रस्ताव

7251. श्री गोविन्द राम निरी : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार की ओर से ब्रिटिश सरकार (ओ डी ए) की सहायता से हैबिटेड इम्प्रूवमेंट प्रोजेक्ट के अंतर्गत मध्य प्रदेश के छः शहरों अर्थात् भोपाल ग्वालियर, जबलपुर, दुर्ग, सागर और रायपुर में पर्यावरण सुधार कार्य सम्बन्धी कोई प्रस्ताव केन्द्र सरकार के पास स्वीकृति हेतु लम्बित है और

(ख) यदि हां, तो उसे कब तक स्वीकृति प्रदान कर दी जाएगी ;

(ग) क्या शहरी गरीबों के लिए मूलभूत सुख-सुविधाएं उपलब्ध कराने सम्बन्धी कार्यक्रम के अंतर्गत मध्य प्रदेश के ग्यारह (11) नगरों अर्थात् ग्वालियर, दुर्ग, उज्जैन, धिलासपुर, रीवां, सतना, रतलाम, रायपुर, सागर, देवास और नरसिंहपुर के सम्बन्ध में कोई प्रस्ताव केन्द्र सरकार के पास स्वीकृति हेतु लम्बित है ; और

(घ) यदि हां, तो उसे कब तक स्वीकृति प्रदान कर दी जाएगी ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री पी. के. थुंगन) : (क) पर्यावास सुधार परियोजना के तहत ओ.डी.ए. की सहायता से मध्य प्रदेश के छः शहरों (भोपाल, ग्वालियर, जबलपुर, दुर्ग, सागर और रायपुर) में पर्यावरण सुधार के लिए मध्य प्रदेश सरकार का कोई प्रस्ताव इस मंत्रालय में लम्बित नहीं है।

(ख) प्रश्न ही नहीं उठता।

(ग) जी, नहीं। मध्य प्रदेश के ग्यारह शहरों में शहरी लोगों को बुनियादी सुविधाएं उपलब्ध कराने सम्बन्धी मध्य प्रदेश सरकार का कोई प्रस्ताव इस मंत्रालय में लम्बित नहीं है। तथापि, गरीबों के लिए शहरी बुनियादी सेवाओं की केन्द्र प्रवर्तित योजना मध्य प्रदेश के दस शहरों अर्थात्, बरसिया, कटनी, रायगढ़, चासिया, रजनूद गांव, मंदसौर, गुरहानपुर, भोपाल, जबलपुर और खंडवा में कार्यान्वित की जा रहा है।

(घ) प्रश्न ही नहीं उठता।

Allotment of Government residential accommodation on ad-hoc basis

7252. PROF. VIJAYA KUAMR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether it is a fact that government residential accommodation, have been allotted on large scale on ad-hoc basis in the preceding three years;

(b) if so, what were the basis for making these allotments on priority and on whose recommendations were these accommodations allotted, giving the names thereof;

(c) the number of allotments made on ad-hoc basis and on seniority basis type wise, areawise, floorwise during each of the last three years including 1994 so far;

(d) whether any norms of making ad-hoc allotments and the ratio in which these are to be made have been prescribed and if so, what are the details thereof;

(e) whether the norms and the ratio prescribed as such have been followed in letter and spirit and if not, the reasons thereof; end

(f) whether there is any proposal to enquire into the violations made in the ad-hoc allotments and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUN. GON): (a) and (b) Ad-hoc allotment of residential accommodation is done in relaxation of the rules, on medical grounds such as T.B. Cancer, Heart ailment. Physically handicapped etc. and other compassionate grounds. Allotments are made on merits of each case. No statistics of category-wise recommendations made for out-of-turn allotments are maintained.

(c) to (f) Information is being collected and will be laid on the Table of the Sabha.

Vacancies of Beldars

7253. SHRI SUSHIL BARONGPA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3514

given in the Rajya Sabha on 18th March, 1994 arid state:

(a) what are the reasons that all the 95 vacancies in the category of Beldar couldn't be filled up from the nominees of the employment exchanges;

(b) the total number of candidates who were interviewed for the post of Beldar in the recent selection and were given offer of Appointments the names of the candidates who 15th March, 1991; and

(c) what *type* of publicity is being given by the concerned authorities to fill up the remaining posts?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUN. GON): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Out of turn allotment of plots and DDA flats

7254. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the number of plots and DDA flats allotted on out of turn basis by the Lt. Governor of Delhi from 1st February, 1993 to 31st March, 1994; and

(b) what are the names of persons in whose favour these allotments have been made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): (a) The Delhi Development Authority has reported that no plo/flat has been allotted by Lt. Governor of Delhi on an out-of.turn basis during the period under reference. Such allotments are made by an Empowered Committee.

(b) Does not arise,